

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 905/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

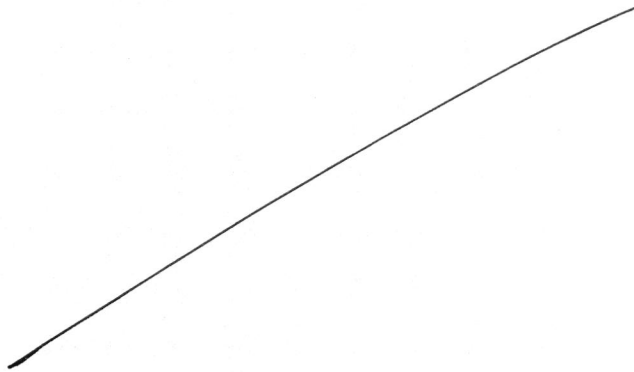
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Aswa Corporate Consulting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

C.S.P. No. 905/230-232/NCLT/MB/MAH/2017

1. None present.
2. Registry to issue Notice to the Petitioner intimating the next date of hearing.
3. Adjourned to **09.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
13.10.2017
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Sd/-

M.K. Shrawat
Member (Judicial)